

DIVISION BENCH
COURT - II

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2030(KB)2019
IA(I.B.C)/815(KB)2024,

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS PRITHVI ENERGY LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Arani Guha, Adv.] For the Liquidator
Mr. Swarup Ghosh, Liquidator]

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/815(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 3rd Progress Report, which is placed at pages 23 to 62. This application is supported by an affidavit which is placed at pages 13 to 14. The 3rd Progress Report is taken on record, and, accordingly this application is **allowed** and **disposed of**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)